

DIVISION BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1279(KB)2018
IVN.P/4(KB)2023, IVN.P/1(KB)2023,
IVN.P/3(KB)2023, IVN.P/2(KB)2022,
IVN.P/2(KB)2023, COMP.APPL/1284(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	PARIJAT ROY & ORS. VS PANAGARH COLD STORAGE PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Rohit Kumar Keshri, Adv. : For Petitioners
Mr. Ankit Chaurasia, Adv.

Mr. S.K. Bhadury, Adv. : For Petitioner
Mr. S.P. Shaw, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. At request, matter is adjourned to 4/7/2024.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**